

remote rural areas by telephone facility during the current financial year;

(b) if so, the number of telephone exchanges set up. Statewise, from January, 1992 to till date and the details of the progress of their functioning:

(c) the average expenditure on setting up of a general and an electronic telephone exchange;

(d) the details of the provision made in this regard during the Eighth Five Year Plan and the implementation thereof; and

(e) the total number of telephone exchanges functioning in the Jharkhand region with locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) to (e) The information is being finalised and will be laid on the Table of the House.

[English]

Foreign Offer to Supply Telephone Equipments

4047. SHRI S. B. SIDNAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Japan and some other countries have offered to supply telephone equipments for one lac lines to DOT on lease;

(b) if so, the details thereof; and

(c) the response of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c) No, Sir. Neither Japan nor some other countries have offered to supply telephone equipment to the DOT on lease. Some suppliers registered to manufacture telecom equipment in India have offered telephone equipment on lease to the Department of Telecommunications and their proposals are under consideration.

Malayalam Programmes in Malabar Region of Kerala

4048. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Malayalam programmes telecast from Trivandrum Doordarshan Kendra are being received in Malabar region of Kerala; and

(b) if not, the steps being taken to telecast regional languages programmes in these areas?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) The following three districts of Malabar region of Kerala, namely, Cannanore, Kasargode and Wynad do not receive regional programmes produced and telecast by Doordarshan Kendra, Trivandrum.

(b) Whereas parts of Cannanore and Wynad districts are expected to receive regional TV service with the commissioning of the High Power TV Transmitter (HPT) envisaged to be set up at Calicut, some parts of Kasargod district are expected to receive the service from the HPT envisaged to be set up at Cannanore. The actual implementation of the said HPT projects, would however, depend upon the approval of the projects by the competent authority.

[Translation]

National Highways

†4049. SHRI BIRSINGH MAHATO:
SHRI CHITTA BASU:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the fund allocations for the National Highway original works in West Bengal have been short of requirements;

(b) if so, the reasons therefor:

(c) the details of allocation and expenditure on development and maintenance of

National Highways for 1992-93 in each State;

(d) whether the said amount is less than the amount sanctioned and spent in 1991-92; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) Despite best efforts, it has not been possible to meet the demands of various States

including West Bengal in full due to less allocation for National Highway (Original) Works, made by Planning Commission.

(c) and (d) The details of allocation and expenditure on development and maintenance of National Highways for 1991-92 and 1992-93 in each State is given in the Statement I and Statement II attached respectively.

(e) No, Sir.

STATEMENT I

WORKS

Sl. No.	State/U.T.	1991-92		1992-93	
		<i>Allotment</i> (Rs. in lakhs)	<i>Expenditure</i> (Rs. in lakhs)	<i>Allotment</i> (Rs. in lakhs)	<i>Expenditure</i> (Rs. in lakhs)
1.	Andhra Pradesh	2455.00	2472.80	2600.00	3050.97
2.	Arunachal Pradesh	48.00	48.00	80.00	80.86
3.	Assam	1225.00	1411.32	1275.00	2427.66
4.	Bihar	1142.00	1292.81	1385.00	1168.10
					(1/93)
5.	Chandigarh	28.00	24.89	25.00	17.93
6.	Delhi	550.00	688.69	700.00	385.50
7.	Goa	930.00	930.00	850.00	850.00
8.	Gujarat	4770.00	5826.75	4650.00	3787.98
9.	Haryana	1060.00	1066.75	1870.00	1930.49
10.	Himachal Pradesh	1140.00	1140.80	1150.00	1152.94
11.	Jammu & Kashmir	50.00	23.74	50.00	43.40
12.	Karnataka	1775.00	2200.41	1880.36	1848.03
13.	Kerala	1120.00	1645.05	1400.00	2085.25
14.	Madhya Pradesh	1850.00	2012.36	1915.00	2504.84
15.	Maharashtra	3358.00	3386.23	3280.00	3510.75
16.	Manipur	250.00	228.82	250.00	258.67
17.	Meghalaya	450.00	449.96	387.00	258.48
18.	Nagaland	48.00	14.09	50.00	Not received
19.	Orissa	1384.00	1421.98	1375.00	1804.41
20.	Pondicherry	120.00	120.07	44.64	44.64
21.	Punjab	2850.00	2897.37	2800.00	3959.36
22.	Rajasthan	1800.00	2150.53	3095.00	3152.64
23.	Tamil Nadu	1422.00	1426.00	1600.00	2116.58
24.	Uttar Pradesh	6025.00	6099.82	4995.00	5117.72
25.	West Bengal	1634.00	1913.45	2230.00	731.78
					(12/92)
	Total	37484.00	40899.61	39937.00	41608.57

STATEMENT II

MAINTENANCE

Sl. No.	State/U.T.	1991-92		1992-93	
		Allotment (Rs. in lakhs)	Expenditure (Rs. in lakhs)	Allotment (Rs. in lakhs)	Expenditure (Rs. in lakhs)
1.	Andhra Pradesh	1279.42	1345.56	1249.44	1300.39
2.	Arunachal Pradesh	84.36	94.32	35.41	117.44
3.	Assam	1018.09	1018.09	1039.625	1168.85
4.	Bihar	1012.30	1089.73	1072.66	540.21
					upto 1/93
5.	Chandigarh	16.00	11.87	15.48	15.43
6.	Delhi	163.00	211.73	171.80	191.89
7.	Goa	191.97	190.04	208.308	148.88
8.	Gujarat	918.89	1004.16	881.37	799.88
					upto 1/93
9.	Haryana	362.29	401.66	380.83	401.0
10.	Himachal Pradesh	518.77	525.90	529.55	519.50
11.	Jammu & Kashmir	45.00	5.70	143.39	32.07
					1/93
12.	Karnataka	990.02	1187.40	1105.85	1677.57
13.	Kerala	586.54	620.35	587.82	746.39
14.	Madhya Pradesh	1195.69	1618.89	1213.25	1606.0
15.	Maharashtra	1620.90	1629.47	1506.677	1051.0
					1/93
16.	Manipur	51.67	73.60	73.32	79.12
17.	Meghalaya	205.19	210.52	170.27	71.43
					10/92
18.	Nagaland	3.50	0.29	3.50	Nil
19.	Orissa	859.98	870.31	738.52	550.37
					2/92
20.	Pondicherry	6.83	5.28	5.78	31.23
21.	Punjab	579.98	572.17	638.97	793.74
22.	Rajasthan	1054.61	1212.62	1141.02	1168.51
23.	Tamil Nadu	979.91	996.89	1134.69	1175.11
24.	Uttar Pradesh	1312.05	1366.62	1394.96	1462.38
25.	West Bengal	1284.35	1377.39	1071.51	565.17
					12/92
	Total	16341.31	17702.57	16514.00	15994.00

[Translation]

Metro Channel Scheme

4050. SHRI SANDIPAN BHAGWAN THORAT:

SHRIMATI SAROJ DUBEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Air Time Allotment Committee had demanded immediate suspension of the Metro Channel Scheme;

(b) if so, the details thereof;

(c) whether any minimum qualifications have been prescribed for the applicants for slots on Metro Channels; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[English]

Foreign Post Office in Orissa

4051. DR. KARTIKESHWAR PATRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his Ministry has received any proposal for setting up foreign post office in the State capital of Orissa;

(b) if so, when; and

(c) the time by which it is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Badarpur Thermal Power Station

4052. DR. LAL BAHADUR RAWAL: Will the Minister of POWER be pleased to state:

(a) whether a demonstration was made by the families of deceased employees of the Badarpur Thermal power station for giving employment to the dependents of the deceased employees on June 23, 1993;

(b) if so, the number of such cases pending with the power station authorities and the details of each case;

(c) whether the power station authorities are flouting the Government rules in this regard;

(d) if so, whether his Ministry has taken any action for not providing employment in these cases; and

(e) the immediate measures being taken by the Government to give employment to the dependents of the deceased employees in each case?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) Government is not aware whether the group of persons who had gathered at Shram Shakti Bhawan on 23-6-1993 included families of deceased employees of Badarpur Thermal Power Station (BTPS) seeking employment on compassionate grounds. However, a small delegation, which included representatives of Badarpur Power Engineers and Workers Union had submitted a memorandum of their demands in the Ministry of Power on 23rd June, 1993.

(b) and (c) Badarpur Thermal Power Station is managed by NTPC. As per agreement between NTPC management and the Badarpur Staff Unions one dependent of an employee who becomes permanently disabled or dies due to accident while on duty, is to be provided compassionate appointment. There have been two such cases of death of BTPS employees while on duty and in both the cases employment has been provided to their dependents. In other cases the position about existing policy of BTPS is suitably explained to the applicants.

(d) and (e) Does not arise in view of reply to parts (b) & (c) above.